NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : CA/104 & 105/CAA/2017 NAME OF THE TRANSFEROR : SICAL MULTIMODAL AND RAIL TRANSPORT NAME OF THE TRANSFERRE : SICAL BANGALORE LOGISTICS PARK LTD **UNDER SECTION** : 230 S.No. NAME (IN CAPITAL) **DESIGNATION SIGNATURE** REPRESENTATION BY WHOM

9940 336666

ORDER

Shri P Sriram, PCS, representing the applicant present and submitted his arguments. Order is reserved.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

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